

MR. CHAIRMAN: We shall now take up Clause-by-Clause consideration of the Bill.

*Clauses 2 to 170 and the Schedule were added to the Bill.
Clause 1, the Enacting Formula and the Title were added to the Bill.*

MR. CHAIRMAN: Now, Shri Amit Shah to move that the Bill be passed.

श्री अमित शाह: महोदय, मैं प्रस्ताव करता हूँ:-
कि विधेयक पारित किया जाए।

The question was put and the motion was adopted.

THE LEADER OF THE HOUSE (SHRI PIYUSH GOYAL): Sir, the House has passed the Bills unanimously. That may also be brought on record.

MR. CHAIRMAN: Yes, when I said, 'those against, please say 'no'', there was no voice, and my hearing capacity is very high. I receive even a low decibel. So, these three Bills that create history have been passed unanimously.

ANNOUNCEMENT BY THE CHAIR - Contd.

MR. CHAIRMAN: Now, announcement regarding Special Mentions. The approved text of permitted Special Mentions of hon. Members, Dr. Amar Patnaik, Shri Sushil Kumar Modi, Shri Niranjana Bishi and Dr. M. Thambidurai, who are present now, shall be treated as laid on the Table.

SPECIAL MENTIONS*

Demand for the establishment of a large scale industrial silk spinning unit in Odisha under Silk Samagra-2

डा. अमर पटनायक (ओडिशा): महोदय, रेशम-कीट-पालन को एक उद्योग के रूप में श्रेणीबद्ध किया गया है। सिल्क समग्र-2 केंद्रीय-क्षेत्र- योजना केवल 80.00 लाख रुपये के एक छोटे से

* Laid on the Table

सेरी-सिल्क स्पिनिंग-प्लांट के निर्माण की अनुमति देती है। इससे अंतर्राष्ट्रीय मानकों को पूरा करने के लिए बड़े पैमाने के साथ उच्च गुणवत्ता की सिल्क-यार्न उत्पन्न करना, तकनीकी रूप से संभव नहीं है। ओडिशा, देश के सबसे बड़े तसर उत्पन्न क्षेत्रों में से एक है। राज्य-सरकार ने तसर सिल्ककला गतिविधियों के माध्यम से वन निवासियों को आजीविका प्रदान करने के लिए 'वन्य सिल्क' कार्यक्रम को लागू करने का निर्णय लिया है, परंतु क्षेत्र के विकास के लिए और संसाधनों की आवश्यकता है। भारत सरकार के व्यक्तिगत लाभार्थी ओरिएंटेड सिल्क समग्र-2 घटकों के लिए 50% वित्त प्रदान करने की आवश्यकता है और इस प्रक्रिया को नेतृत्व करने में उनका योगदान महत्वपूर्ण है।

महोदय, सिल्क समग्र/सिल्क समग्र-2 के तहत बजटीय आवंटन 2020-21 में 202.13 करोड़ रुपये से बढ़कर 2022-23 में 382.22 करोड़ रुपये तक हो गया है। केंद्र सरकार को इसे अनुसंधान और विकास के लिए उपयोग करना चाहिए, जो योजना के तहत एक घटक है।

सर, मैं आपके माध्यम से केंद्र सरकार से अनुरोध करता हूँ कि वह ओडिशा में एक बड़ी स्केल की औद्योगिक सिल्क स्पिनिंग इकाई की स्थापना को प्राथमिकता दें, ताकि राज्य में हजारों सिल्क हैंडलूम वीवर्स की आवश्यकता पूरी हो।

Concern over hardship being faced by MPs, MLAs and their relatives in getting Bank loans

SHRI SUSHIL KUMAR MODI (Bihar): Sir, banks are creating hurdles in providing loan to MLAs, MPs, elected representatives and their family members putting them in "Politically Exposed Persons' category. There is a genuine concern among elected representatives that their family members are unduly being denied access to credit or they are charged a higher rate of interest. A number of MPs flagged difficulties in accessing bank credit for their family members when they try to buy a home or a car. It is a serious problem. According to bankers, they refuse loans to people with political connections out of fear that these people may then apply political pressure to not pay back the money.

Point No. 41 of the Master Directions of RBI, which pertains to 'Accounts of Politically Exposed Persons', has been causing ambiguity as it does not explicitly state that a 'Politically Exposed Person' refers to a 'Politically Exposed Person' of a foreign country. Although the definitions section of the said Directions provides a specific definition, the main provision is creating confusion among agencies leading to denial of loans or undue hardship in getting loans by the domestic 'Politically Exposed Persons', their family members and close associates. In view of this, I urge the Government to take necessary steps and a clarification may be issued by the Reserve Bank clearly stating that there is no such domestic 'Politically Exposed Persons' category at present, and the same may be conveyed to all the agencies concerned.